

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a). Yes. The Gift-tax Act, 1958 has not been held *ultra vires* in its entirety. The "Act" in so far as it purports to impose tax on gifts of "lands and buildings" has been held *ultra vires* of the powers of Parliament.

(b). Steps are being taken to file an appeal to the Supreme Court against the judgment of the Mysore High Court. The question of amendment of the "Act" does not arise at this stage.

Steel Plant at Mohindergarh (Punjab)

*103. **Shri Anjanappa:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is a fact that Government have sanctioned the setting up of a steel plant in the private sector at Mohindergarh in Punjab; and

(b) if so, what would be the capacity of production of this plant?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a). No, Sir.

(b). Does not arise.

Export of Coal to Pakistan

*104. **Shri Morarka:** Will the Minister of Mines and Fuel be pleased to state:

(a) the total quantity of coal exported to Pakistan during the last three years;

(b) the quality of coal and the price at which it was exported; and

(c) the quantity likely to be exported during the current year?

The Minister of Mines and Fuel (Shri K. D. Malaviya) (a) & (c). The Indo-Pakistan Trade Agreement provides for an export of 1,560,000 tons of coal per annum to Pakistan, out of which 52 per cent is in Selected Grade 'B' and 48 per cent in Grade 'T'. The

exports during the last three years have been as under:—

Year	Quantity
1959	821,313 tons
1960	1,233,654 tons
1961	1,220,307 tons

The average F.O.B./C. & F. price varies from Rs. 32.81 to Rs. 50.00 per ton.

Kolar Gold Mines

*105. **Shri Hanumanthaiya:** Will the Minister of Finance be pleased to state:

(a) the reasons for Finance Ministry undertaking to run the Kolar Gold Field Mines in preference to the Ministry of Mines and Fuel etc, running it; and

(b) what is the organisational set up which will be in charge of the working of the Mines?

The Deputy Minister in the Ministry of Finance (Shri B. E. Bhagat):

(a) The allocation of business between the Ministries is made on the basis of administrative convenience by the Prime Minister, who has decided that the Ministry of Finance should deal with the Kolar Gold mines.

(b) It is proposed to run the mines as a departmental undertaking.

Kolar Gold Mines

*106. { **Shri Rameshwar Tantia;**
Shri Hanumanthaiya;
Shri Raghunath Singh;
Shri Basappa;
Shri A. S. Saigal;
Shri Venkatasubbalah;
Shri E. Madhusudan Rao;

Will the Minister of Finance be pleased to state:

(a) when the Government of India will take over Kolar Gold Field from Government of Mysore; and